

ITEM NO.5

COURT NO.3

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 600/2020

MAULANA ALA HADRAMI & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

IA No. 57162/2021 - CLARIFICATION/DIRECTION
 IA No. 80750/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 130396/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 84683/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 84681/2020 - EXEMPTION FROM FILING O.T.
 IA No. 57164/2021 - EXEMPTION FROM FILING O.T.
 IA No. 80751/2020 - EXEMPTION FROM FILING O.T.
 IA No. 130397/2020 - EXEMPTION FROM FILING O.T.
 IA No. 124205/2020 - EXEMPTION FROM FILING O.T.
 IA No. 57161/2021 - INTERVENTION/IMPLEADMENT
 IA No. 58426/2020 - INTERVENTION/IMPLEADMENT
 IA No. 130398/2020 - INTERVENTION/IMPLEADMENT)

WITH

W.P.(CrI.) No. 295/2020 (X)

IA No. 3234/2022 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 98863/2020 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 3236/2022 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 98865/2020 - EXEMPTION FROM FILING O.T.

IA No. 381/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No. 603/2020 (X)

(FOR ADMISSION)

W.P.(C) No. 604/2020 (X)

IA No. 68528/2020 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 605/2020 (X)

IA No. 68558/2020 - INTERVENTION/IMPLEADMENT)

Date : 27-04-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR

HON'BLE MR. JUSTICE ABHAY S. OKA

HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Parties

Mr. Chander Uday Singh, Sr. Adv.

Dr. Menaka Guruswamy, Sr. Adv.

Mr. Salman Khurshid, Sr. Adv.

Mr. Fuzail Ahmad Ayyubi, AOR
Mr. Yash S. Vijay, Adv.
Ms. Aadya Mishra, Adv.
Mr. Utkarsh Pratap, Adv.
Mr. Ibad Mushtaq, Adv.
Ms. Akanksha Rai, Adv.
Mr. Amjid Maqbool, Adv.

Mr. Tushar Mehta, SG
Mr. K.M. Nataraj, ASG.
Mr. Rajat Nair, Adv.
Mr. Shantanu Sharma, Adv.
Mr. C.K. Sucharita, Adv.
Ms. Kanu Agrawal, Adv.
Mr. Raj Bahadur Yadav, AOR

Mr. Tushar Mehta, SG
Mr. Kanu Agrawal, Adv
Ms. Indira Bhakar, Adv.
Mr. Mrinal Elkar Mazumdar, Adv.
Mr. Gurmeet Singh Makker, AOR

Mr. Tushar Mehta, SG
Mr. K.M. Nataraj, ASG
Mr. Rajat Nair, Adv.
Mr. Shantanu Sharma, Adv.
Mr. Chandra Kant Sharma, Adv.
Ms. Kanu Agrawal, Adv.
Mr. Arvind Kumar Sharma, AOR

Dr. Manish Singhvi, Sr. Adv.
Mr. Arpit Parkash, Advocate
Mr. Sandeep Kumar Jha, AOR

Ms. Garima Prashad, Sr.Adv./AAG
Ms. Ruchira Goel, AOR

Mr. Manish Kumar, AOR
Mr. Deep Prabhu, Adv.

Mr. Tushar Mehta, Ld SG
Ms. Kanu Agrawal, Adv
Mr. Indira Bhakar, Adv
Mr. Mrinal Elkar Mazumdar
Mr. Gurmeet Singh Makker, AOR

Mr. Rahul Chitnis, Adv
Ms. Anisha Mathur, Adv
Mr. Sachin Patil, AOR

Mr. Suhaan Mukerji, Adv.

Mr. Aditya Prakash, Adv.
Mr. Nikhil Parikshith, Adv.
Mr. Vishal Prasad, Adv.
Mr. Abhishek Manchanda, Adv.
Mr. Sayandeep Pahari, Adv.
Mr. Tanmay Sinha, Adv.
PLR Chambers & Co., AOR

Mr. Hiren Sharma, Adv.
Ms. Ranjeeta Rohatgi, AOR

Mr. Nishe Rajen Shonker, AOR
Mrs. Anu K. Joy, Adv.
Mr. Alim Anvar, Adv.

Mr. Subhash S. Kadam, Adv.
Mr. Hitesh Kumar Sharma, Adv.
Mr. Akhileshwar Jha, Adv.
Mr. Suriti S. Sinde, Adv.
Mr. E. Vinay Kumar, Adv.

Mr. Siddhesh Kotwal, Adv.
Mr. Akash Singh, Adv.
Mr. Nirnimesh Dube, AOR

Mr. Amit KUMar Singh, Adv.
Mrs. K. Enatoli Sema, Adv.
Ms. Chubalemla Chang, Adv.

Mr. Nishe Rajen Shonker, AOR
Ms. Anu K. Joy, Adv.
Mr. Alim Anvar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Mr. K.M. Nataraj, learned Additional Solicitor General, on instructions, submits that the concerned authority is still working on the proposal suggested on the previous date of hearing, for which another one week's time is required.

As prayed, list these matters on 5th May, 2022.

(NEETU KHAJURIA)
COURT MASTER

(VIDYA NEGI)
COURT MASTER